

ITEM NO.16
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 31-08-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos.1 and 3 are duly represented. Ld. Counsel for the said respondents seeks time to file counter affidavit. Four weeks' time is granted for filing counter affidavit/objection.

Ld. Counsel for the petitioner to take fresh steps for effecting service on respondent Nos.2 and 4 within two weeks.

Await original records from the Courts below. D.O. letter be issued.

List again on 16.10.2020.

ANIL LAXMAN PANSARE
Registrar